

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**A.B.A. No.1290 of 2021**

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Faraj Ansari @ Ataul Rahman	...	Petitioner
Versus		
The State of Jharkhand	...	Opposite Party

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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner	: Mr. P. Pranay, Advocate
For the State	: Mr. S. Prasad, Addl. P.P.

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**Order No.02 Dated- 05.04.2021**

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**

Sonu/Gunjan-